

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 213 OF 2018

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Tata Power Delhi Distribution Limited **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Suraj Singh for R-1

ORDER

List the matter for hearing on **03.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson